

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1579**  
TO BE ANSWERED ON 12/12/2025

**RURAL ROADS FOR UNCONNECTED HABITATIONS UNDER PMGSY-IV**

1579 Shri Jaggesh:

Will the Minister of Rural Development be pleased to state:

- (a) whether it is a fact that states have submitted the tentative list of unconnected habitations to the Union Ministry of Rural Development, after conducting surveys;
- (b) if so, the details of the tentative list, where rural roads are required to be built for these habitations, State-wise;
- (c) whether the Union Ministry of Rural Development has completed the verification and scrutiny of the tentative lists submitted through the Gram Sadak Survey App for PradhanMantri Gram Sadak Yojana-IV (PMGSY-IV); and
- (d) if so, the details thereof, and the targeted time to achieve connectivity to these unconnected habitations, details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a) to (d): As per the PMGSY-IV Guidelines, the survey has been conducted at the level of Project Monitoring Units at the State level for the unconnected habitations through the Gram Sadak Survey Application. The details are uploaded by the States/UTs on Online Management, Monitoring and Accounting System (OMMAS).

The verification of such surveyed unconnected habitations will be taken up at the Ministry through the National Rural Infrastructure Development Agency (NRIDA) on submission of the Detailed Project Reports/proposal by the State Government on the OMMAS portal. It is pertinent to mention that the verification process has begun at Ministry/NRIDA. The planning audit commences after submission of proposals by State/UT Government, as per PMGSY-IV programme guidelines.

The States/UTs wise tentative list of surveyed unconnected habitations under PMGSY-IV, as uploaded by State on the OMMAS, is placed at **Annexure**. The proposals submitted by State/UTs are being scrutinized and sanctioned, as per PMGSY-IV guidelines.

The program envisions to achieve connectivity to these unconnected habitations as per the target by March, 2029.

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**ANNEXURE**

**Annexure referred to in reply to parts (a) to (d) of Rajya Sabha Unstarred Question No. 1579 dated 12.12.2025.**

<b>Sr.No</b>	<b>State Name</b>	<b>Habitations surveyed in GSS application as per PMGSY-IV eligibility criteria by the State Governments</b>
1	Andhra Pradesh	<b>413</b>
2	Arunachal Pradesh	<b>194</b>
3	Assam	<b>4670</b>
4	Bihar	<b>103</b>
5	Chhattisgarh	<b>2692</b>
6	Gujarat	<b>2443</b>
7	Himachal Pradesh	<b>1021</b>
8	Jammu And Kashmir	<b>2262</b>
9	Jharkhand	<b>2787</b>
10	Karnataka	<b>76</b>
11	Kerala	<b>2335</b>
12	Ladakh	<b>31</b>
13	Madhya Pradesh	<b>9246</b>
14	Maharashtra	<b>196</b>
15	Manipur	<b>303</b>
16	Meghalaya	<b>377</b>
17	Mizoram	<b>63</b>
18	Nagaland	<b>224</b>
19	Odisha	<b>2679</b>
20	Punjab	<b>1</b>
21	Rajasthan	<b>1740</b>
22	Sikkim	<b>283</b>
23	Tamil Nadu	<b>5</b>
24	Telangana	<b>173</b>
25	Tripura	<b>435</b>
26	Uttar Pradesh	<b>2174</b>
27	Uttarakhand	<b>873</b>
28	West Bengal	<b>2748</b>
	<b>Total</b>	<b>40547</b>

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